

(d) and (e). Tenures are laid down on the basis of appointments and are not related to areas/locations. Exception is, however, made in the case of stations and units where normal housing facilities are not available. These stations/units are largely in field service areas where the personnel have to live under operations.

Normal tenure of an officer for each appointment is for a period of three years extendable by a year or two. In certain cases where an officer has been trained for a specific job, he may be kept longer in a particular appointment so that the service can avail itself of maximum benefit from his training and experience.

#### Import of Rigs

7409. SHRI NITIRAJ SINGH  
CHAUDHARY :

SHRI NATHU RAM AHIRWAR :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that the States are compelled to buy indigenous rigs before importing foreign rigs ;

(b) if so, the details of the terms ;

(c) whether the so-called indigenous rig manufacturers also want foreign exchange for manufacturing their rigs ; and

(d) if so, the value thereof and why these are called indigenously manufactured rigs ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). For every drilling rig for which an import licence is issued to the State Governments they are required to place an order for an indigenous drilling rig to ensure utilisation of indigenous capacity.

(c) and (d). There is a small percentage of import content in the indigenous drilling rigs which is being progressively reduced.

Since the import content is only a minor constituent of these rigs, they are justifiably called indigenously manufactured rigs.

#### Ban on production of coloured cloth by Powerlooms

7410. SHRI Z. M. KAHANDOLE :  
Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that the Textile Commissioner has issued orders banning the production of colour cloth by the powerlooms ;

(b) if so, whether the production by handloom alone cannot meet the national requirement of coloured cloth ;

(c) whether handlooms both in private and cooperative sectors can Produce only 160 crore yards of cloth per year ;

(d) whether this ban will cause unemployment in a religious minority owing and operating a good number of powerlooms ;

(e) whether Government are aware that this order will cause unemployment in the powerloom centres like Malegaon, Yeda, Dhulia and Sangamner in Maharashtra, Barhampur and Jabalpur in Madhya Pradesh and also is likely to create tension there ; and

(f) if so, the reasons for not implementing the recommendations of the Ashoka Mehta and Kanungo Powerloom Enquiry Committees such as raising the Capital investment in the sector ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) No Sir. The orders ban production of coloured sarees only by powerlooms.

(b) Does not arise.

(c) No, Sir. Production of handlooms is estimated at 210 crore metres.

(d) and (c). No, Sir. Powerlooms which are producing coloured sarees can switch over to production of other varieties of cloth. It has also been ensured that in accordance with the recommendations of the Asoka Mehta Committee, the restriction on production of coloured sarees is being brought about gradually within a period of three years.

(f) As recommended by the Kanungo Committee, which submitted its report in 1954, action was taken to facilitate conversion of handlooms into powerlooms by stages. The recommendations of the Asoka Mehta Committee relating to the capital investment required in the powerloom sector have been accepted by the Central Government and are being implemented by the State Governments.

#### Indians in Communist China

7411. SHRI SHIVA CHANDRA JHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that there are Indians in Communist China at present ;

(b) if so, their number ; and

(c) how many of them are working for the Chinese Government and other foreign Governments separately, and in what jobs ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(a) There are 41 Indian adults and 19 children in Indian Embassy in Peking. In addition, there are 4 Indian nationals at present in China, and Chinese wives of two of them holding Indian passports.

(c) None of them is working for Chinese Government, or any other foreign Government.

#### Progress Made In Atomic Work In 1968

7412. SHRI SHIVA CHANDRA JHA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that India has made specific progress in atomic work in 1968 vis-a-vis 1967 ;

(b) if so, the details thereof both from civil and defence points of view ; and

(c) if not, the reasons therefor ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRI-MATI INDIRA GANDHI) : (a) Yes, Sir.

(b) The Annual Report on the progress of work in the Department of Atomic Energy for the year 1968-69 has recently been circulated and copies are placed in the Library.

(c) Does not arise.

#### Imports by Countries with which rupee payment arrangement exists

7413. SHRI MANGALATHUMADAM : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether a realistic assessment of the import requirement of various foreign countries with whom we have Rupee Payment arrangements has been made; and

(b) if so, the outcome thereof ; and if not, when the assessment will be made ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK) : (a) and (b). Periodical trade talks with countries with whom India has rupee payment arrangements, provide an opportunity to assess import requirements of the countries concerned in the context of India's export possibilities to them.

#### Import of Fertilisers from U. S. S. R.

7414. SHRI N. R. LASKAR :  
SHRI R. BARUA :  
SHRI CHENGALRAYA NAIDU :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :